

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated, the 10 April, 2026

No. 365 A: In exercise of powers conferred under section 11 of the code of Criminal Procedure, 1973 (Act 2 of 1974) / Section 9 of the 'Bharatiya Nagarik Suraksha Sanhita, 2023', the High Court have been pleased to appoint **Sri Rajesh Baranwal, S.D.J.M., Muzaffarpur (E), as the Special Magistrate-cum-Presiding Officer of the Additional Special Court of Judicial Magistrate at Muzaffarpur** established vide Law Department Notification No. 2218/J dated 01.07.2005 for the entire state of Bihar with Headquarters at Muzaffarpur to try and if necessary to commit for trial the cases investigated by the Delhi Special Police Establishment of other branches also besides the Muzaffarpur Branch, with respect to the offences covered under section 3 of the Delhi Special Police Establishment Act, 1946 for the area of jurisdiction of the Districts of Chapra, Siwan, Gopalganj, Muzaffarpur, Sitamarhi, Vaishali, Sheohar, East Champaran, West Champaran, Darbhanga, Madhubani and Samastipur as mentioned in law (J) Deptt. Notification No. 1534/J dated 13.05.2006.

The Court have further been pleased to confer upon the said Magistrate the powers to take cognizance of such cases investigated by the Delhi Special Police Establishment of the Muzaffarpur Branch, under Sub-Section (1) (b) of Section 190 of the Criminal Procedure Code, 1973 and to try or commit for trial of the cases investigated by the Delhi Special Police Establishment of the Muzaffarpur Branch.

Sri Rajesh Baranwal, S.D.J.M., Muzaffarpur (E) would be designated as C.B.I. Judicial Magistrate-cum-Special Judge, C.B.I. Court, Muzaffarpur for two days exclusively in the week and the rest of the days he would function as Judicial Magistrate-I Class, Muzaffarpur (E) and shall take up other Criminal and Civil cases within his jurisdiction.

By order of the High Court,

Sd/- Prajesh Kumar

Registrar General I/c

Memo No. 33805-33922 /A.D. (Apptt.) Dated, Patna the 10th April, 2026
P.F.-XXVII-05-1998

Copy forwarded to all the Principal District and Sessions Judges of Bihar / all the District Magistrates of Bihar / all the Chief Judicial Magistrates of Bihar / the Secretary to the Government of Bihar, Law (Judicial), Department, Patna / the Secretary to the Government of Bihar, General Administration Department, Patna / The Deputy Inspector General of Police (C.B.I.), Patna Region, Dr. S.K. Singh Path, Patna / The Superintendent of Police, S.P.E. (C.B.I.), Muzaffarpur / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna for information (and communication to the officer concerned).

(-) For the Principal District and Sessions Judge, Muzaffarpur only.

10-04-2026
Registrar General I/c